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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd & 7 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Ar. L. Sundaresan Sr. Adv. for K. Gowtham Kumar	Counsel for Applicants/ Respondents 2-4	
2. P. H. Arvindh Pandian Sr. Counsel for Sri Charan T. V. P. Sai Vihar	Counsel for R 7 - R 8	
3. Vishnu Mohan	Counsel for 1 st Respondent	
4. S. Aravindan	Counsel for Petitioner for Fox Hall & Associates.	

ORDER

Counsels representing both parties are present. Applicant in CA-1/2016 filed rejoinder by serving copy to the other side. The counsel for respondent in the CA prayed time for filing sur rejoinder. Time extended with a direction to file the same, if any, two days prior to the next date of hearing and both counsels are directed to submit their arguments on the next date of hearing. Put up on **11.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)